

**CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH**

Original Application No. 040/00238/2017

Date of Order: This, the 25<sup>th</sup> day of September 2018

**THE HON'BLE SMT. MANJULA DAS, JUDICIAL MEMBER  
THE HON'BLE MR. N. NEIHSIAL, ADMINISTRATIVE MEMBER**

A.K Syedur Rahman  
Son of Late Abdur Rahman  
Percept Road Wood Residency,  
F.A Road, Sixmile  
P.O. khanapara -781022.  
Dist – Kamrup (Metro), Assam

...Applicant

By Advocates: Mr. N. Baruah & Mr. D.N. Sarma

-Versus-

1. The Union of India  
Represented by the Secretary  
To the Government of India  
Ministry of Communication & IT  
Department of Posts, Dak Bhawan  
New Delhi- 110116.
2. The Chief Postmaster General  
Assam Circle, Meghdoot Bhawan  
Guwahati- 781001.
3. The Director of Postal Services (HQ)  
Office of the Chief Postmaster General  
Assam Circle, Guwahati- 781001.
4. The Sr. Superintendent of Post Offices  
Guwahati Division, Guwahati- 781001.

...Respondents

By Advocate: Mr. R. Hazarika, Addl. CGSC

**ORDER (ORAL)****MANJULA DAS, JUDICIAL MEMBER:**

Heard Mr. D.N. Sarma, learned counsel for the applicant and Mr. R. Hazarika, learned Addl. CGSC for the respondents.

2. At the outset of moving the instant O.A., Mr. D.N. Sarma, learned counsel appearing on behalf of the applicant submits that against the appellate authority's order dated 18.07.2016, applicant preferred an appeal before the appellate authority on 05.01.2017 for review of the said order which is still pending. Accordingly, learned counsel prays for a direction upon the respondents to dispose of the said appeal dated 05.01.2017 where the learned Addl. CGSC appearing on behalf of the respondents has no objection.

3. By accepting the prayers made by the learned counsel on both sides, we direct the appellate authority to dispose of the pending appeal dated 05.01.2017 within a period of two months from the date of receipt copy of this order with due opportunity of being heard to the applicant and if so desires, defence assistance of lawyer be allowed.

4. O.A. stands disposed of accordingly. No order as to costs.

**(N. NEIHSIAL)**  
**MEMBER (A)**

**(MANJULA DAS)**  
**MEMBER (J)**

**PB**